

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5972/2008

(From the judgement and order dated 20/02/2008 in CRLM No.
49942/2007 of The HIGH COURT OF PUNJAB & HARYANA AT
CHANDIGARH)

LAKHWINDER KAUR

Petitioner(s)

VERSUS

RAM KISHAN & ORS.

Respondent(s)

(With appln(s) for ex-Parte stay)

Date: 29/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Dr. Ramesh K. Haritash, Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

The special leave petition is dismissed.

(Sarita Purohit)
Sr.P.A.

(Pushap Lata Bhardwaj)
Court Master